

Nomination of cases by Hon'ble the Chief Justice on 19/11/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 38186/2014	Hon. Rakesh Tiwari, J.	S.C.A. Section on 19/11/2015
2	F. A. - 163/1996 with F. A. - 587/2001 with F. A. - 608/2001 with F. A. - 585/2001 with F. A. - 580/2001 with F. A. - 595/2001 with F. A. - 584/2001 with F. A. - 607/2001 with F. A. - 574/2001 with F. A. - 577/2001 with F. A. - 589/2001 with F. A. - 575/2001 with F. A. - 594/2001 with F. A. - 583/2001 with F. A. - 611/2001 with F. A. - 613/2001 with F. A. - 592/2001 with F. A. - 579/2001 with F. A. - 578/2001 with F. A. - 582/2001 with F. A. - 610/2001 with F. A. - 573/2001 with F. A. - 593/2001 with F. A. - 596/2001 with F. A. - 612/2001 with F. A. - 609/2001	Hon. Sudhir Agarwal, J. (with connected cases)	F. A. Section on 20/11/2015

	<p>with F. A. - 588/2001 with F. A. - 591/2001 with F. A. - 590/2001 with F. A. - 581/2001 with F. A. - 586/2001 with F. A. - 26/2000 with F. A. - 25/2000 with F. A. - 23/2000 with F. A. - 30/2000 with F. A. - 27/2000 with F. A. - 31/2000 with F. A. - 193/1999 with F. A. - 538 (D)/1999 with F. A. - 388/2013 with F. A. - 572/2001</p>		
3	CrI. W. P. - 14381/2009	Hon. Vikram Nath, J.	Writ C-II Section on 20/11/2015
4	<p>I.T.A. - 134/2002 with I.T.A. - 183/2007 with I.T.A. - 184/2007</p>	Hon. Dilip Gupta, J.	STR/TTR Section on 20/11/2015
5	<p>Spl. A. - 413/1994 with Spl. A. - 414/1994</p>	Hon. Arun Tandon, J.	Spl. A. Section on 20/11/2015
6	Spl. A. - 685/2014	Hon. Krishna Murari, J.	Spl. A. Section on 20/11/2015
7	W. P. - 63167/2015	Hon. V. K. Shukla, J.	Computer fresh Section on 19/11/2015
8	Spl. A. (D) – 760/2015	Hon. Dilip Gupta, J.	Computer fresh Section on 19/11/2015
Bench Comprising			
9	CrI. A. - 7529/2006	Hon. Arun Tandon, J. and Hon. Pankaj Naqvi, J.	CrI. A. Section on 19/11/2015
10	CrI. A. - 2685/2013 (Correction Application)	Hon. Arvind Kumar Tripathi, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 19/11/2015
11	Writ C – 49495/2009 (Modification Application)	Hon. Arun Tandon, J. and	Writ C-II Section on 20/11/2015

		Hon. Ranjana Pandya, J.	
Hon....., J.			
12	Bail – 35887/2015 (Correction Application)	Hon. B. K. Srivastava, J.	Bail Section on 19/11/2015
13	CrI. A. - 4046/2014	Hon. Ranjana Pandya, J.	CrI. A. Section on 20/11/2015
14	Bail – 39528/2015 with Bail – 9080/2015	Hon. Ramesh Sinha, J.	Bail Section on 20/11/2015
15	Bail – 39487/2015 with Bail – 26535/2014 with Bail – 4612/2014	Hon. Ramesh Sinha, J.	Bail Section on 20/11/2015
16	Writ A – 59331/2014 (Recall Application)	Hon. Sunita Agarwal, J.	Writ A-II Section on 20/11/2015
17	Writ A – 51864/2015 with W. P. - 13977/1996 with W. P. - 17342/2008 with W. P. - 23436/2010 with W. P. - 62973/2011	Hon. P. K. S. Baghel, J. (with connected cases)	Writ A-II Section on 20/11/2015
18	CrI. Revision – 4222/2015	Hon. Bharat Bhushan, J.	Court no.55 on 19/11/2015
19	Bail – 41141/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 19/11/2015
20	A482 – 32061/2015	Hon. V. P. Pathak, J.	Listing Section on 19/11/2015
21	A482 – 32408/2015 with A482 – 20749/2009	Hon. Pankaj Naqvi, J. (both cases)	Listing Section on 19/11/2015
22	A482 – 32185/2015	Hon. Bharat Bhushan, J.	Listing Section on 19/11/2015
23	A482 – 31575/2015	Hon. Bharat Bhushan, J.	Listing Section on 19/11/2015
24	A482 – 32521/2015	Hon. Bharat Bhushan, J.	Listing Section on 19/11/2015
Appropriate Court dealing with such matters			
25	A482 – 32502/2015	Appropriate Court dealing with such matters	Court no.47 on 19/11/2015
26	Bail – 34601/2015	Appropriate Court dealing with such matters	Court no.54 on 19/11/2015
27	Bail – 36981/2015	Appropriate Court dealing with such matters	Computer fresh Section on 19/11/2015
28	CrI. A. - 4488/2012 with CrI. A. - 5153/2012	Appropriate Court dealing with such matters	CrI. A. Section on 20/11/2015

Special Order			
29	A482 – 9309/2015 with Nomination Application – 389922/2015	Rejected.	U/S 482 Section on 20/11/2015
30	Writ A – 35701/2012	Place before appropriate Court dealing with such matters.	Writ A-II Section on 20/11/2015
31	Bail – 34552/2015 (Nomination Application – 389917/2015) with Bail – 20861/2015	Rejected.	Bail Section on 20/11/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
32	W. P. - 48541/2000	Hon. Suneet Kumar, J.	Writ A-II Section on 19/11/2015
33	W. P. - 41733/2015	Hon. Suneet Kumar, J.	Writ A-II Section on 19/11/2015
34	W. P. - 63037/2015	Hon. B. Amit Sthalekar, J.	Computer fresh Section on 19/11/2015
35	W. P. - 62018/2015	Hon. Sunita Agarwal, J.	Listing Section on 19/11/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
20/11/2015